GOVERNMENT OF INDIA MICRO, SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3319
ANSWERED ON:13.12.2012
WORKSHEDS FOR KHADI ARTISANS
Bhoi Shri Sanjay;Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has introduced any scheme for construction of worksheds for Khadi Artisans;
- (b) if so, the details thereof and the aims and the objectives of the scheme indicating the details of the amount fixed as assistance for construction of workshed:
- (c) the number of beneficiaries under this scheme during each of the last three years and the current year, State-wise;
- (d) whether any special dispensation is provided to Scheduled Castes and the Scheduled Tribes under the scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

- (a): Yes, Madam.
- (b): Khadi and Village Industries Commission(KVIC) has been implementing a scheme since 2008-09 named 'Workshed Scheme for Khadi Artisans' under which financial assistance for construction of worksheds is provided to khadi artisans belonging to BPL/poor category through the khadi institutions with which the khadi artisans are associated. The scheme is aimed at providing better workplace to khadi spinners and weavers and to provide them better storage space, in order to increase their efficiency and productivity. The quantum of assistance at present is as under:

Component Area per unit Amount of Assistance

Individual worksheds 20 square meter Rs 45,000/- or 75% of the cost of the workshed, whichever is less. (approximately)

Group worksheds 10 square meter per Rs 30,000/- per beneficiary of the group or 75% of the total (for a group of beneficiary cost of the project, whichever is less. minimum 5 and maximum (approximately)
15 khadi artisans)

- (c): State-wise number of beneficiaries benefited under the 'Workshed Scheme for Khadi Artisans' during the last three years and the current year is given at Annex I.
- (d)&(e): No special dispensation is provided to Scheduled Castes and the Scheduled Tribes under the Workshed Scheme for Khadi Artisans, except due allocation under Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan(TSP).